



File No. 10/03/2024-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 12th April 2024

ORDER

There shall be Special Bench on 15.04.2024 & 16.04.2024 to attend to the matters listed before Hon'ble Justice Ramalingam Sudhakar, President and Hon'ble Shri Avinash Kumar Srivastava, Member (Technical). The Special Bench shall comprise of:

Special Bench at NCLT, New Delhi- Court No. I (Principal Bench)

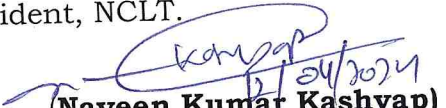
1. Hon'ble Member (J) Shri Ashok Kumar Bhardwaj
2. Hon'ble Member (T) Shri Avinash Kumar Srivastava

Hon'ble Member (J) Shri Ashok Kumar Bhardwaj shall first take up the matters of the Special Bench (Principal Bench) and then attend to matters of own Division Bench (NCLT New Delhi Court No. II).

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

Any inadvertent error may be brought to the attention of the undersigned.

This issues with the approval of Hon'ble President, NCLT.


(Naveen Kumar Kashyap)
Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.